

**SCHEDULE II  
FORM D**

**PROOF OF CLAIM BY FINANCIAL CREDITORS**

*(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)*

To  
Mr. Anil Agrawal  
Official liquidator  
342, Marahtal K aramchand Chowk,  
Jabalpur MP – 482002

Date 22.09.2023

From:  
Ayushajay Construction Private Limited  
Through its Director Mr. Ajay Agrawal  
Address: 3/3, South Tukoganj, Near Gokuldas  
Hospital, Indore – 452 001

**Subject:** Submission of proof of claim in respect of the liquidation of **STL Exports Limited**, under the Insolvency and Bankruptcy Code, 2016.

Respected Sir,

I, **Ajay Agrawal**, Director of **Ayushajay Construction Private Limited** hereby submits this proof of claim in respect of the Liquidation of **STL Exports Limited**. The details for the same are set out below:

Sr. No.	Particulars
1.	NAME OF FINANCIAL CREDITOR.  Ayushajay Construction Private Limited through its Director Shri Ajay Agrawal  CIN: U45201MP1995PTC009459 PAN: AACAA5523B  Certificate of Incorporation - Page No.- 1
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE  3/3, South Tukoganj, Near Gokuldas Hospital, Indore – 452001 Ph: +917389300000 info@ayushajay.com, ayush@ayushajay.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATED AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED).  Rs. 29,71,80,707/- (Rupees Twenty Nine Crore Seventy One Lakhs Eighty Thousand Seven Hundred even only) being outstanding dues inclusive of interest as calculated up to 11 <sup>th</sup> August 2023 being the insolvency commencement date from date of default.



		<p><b>Bifurcation:</b></p> <p>i) Rs. 4,69,00,000/- (<b>Rupees Four Crore Sixty Nine Lacs only</b>) towards defaulted Principal Amount.</p> <p>ii) Rs. 25,02,80,707/- (<b>Rupees Twenty Five Crore Two Lacs Eighty Thousand Seven hundred Seven only</b>) towards interest as on 11<sup>th</sup> August 2023 and accrued till the date of payment.</p> <p>Worksheet is attached as <b>Page No – 2 &amp; 3, 3A</b></p>
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Nil
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	Nil
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The same is mentioned on <b>Page No. 94 to End</b>
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE PERSON AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Nil
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN.	<p>Two flats bearing having address Commercial Premises No. 409, 4<sup>th</sup> Floor, "CONCORDE" Plot No. 66-A, Situated at Sector -11, C.B.D. Belapur, Navi Mumbai, Tal. &amp; District Thane and Commercial Premises No. 410, 4<sup>th</sup> Floor, "CONCORDE" Plot No. 66-A, Situated at Sector -11, C.B.D. Belapur, Navi Mumbai, Tal. &amp; District Thane were kept as a collateral against this loan.</p> <p>These flats were fraudulently sold off by STL Exports Limited against which we have filed a case in Hon'ble District Court, Indore.</p>
8A	WHETHER SECURITY INTEREST RELINQUISHED	No
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	N.A.
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	<p>Account Name: Ayushajay Construction Pvt Ltd  Bank - Dena Bank now Bank of Baroda  A/c No. - 059211000185  Branch – South Tukoganj, Indore  IFSC – BKDN0810592</p>
10.	LIST OUT AND ATTACH THE DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED AND IN SUPPORT OF THE CLAIM.	<p>b) Worksheet of Interest Calculation is attached as <b>Page No. – 2 &amp; 3, 3A.</b></p> <p>c) Copy of Summary of Bank Statement showing <b>Payment of Principal Amount</b> duly certified by Dena Bank now Bank of Baroda, South Tukoganj Branch, Indore. Bank Certificate dated 06/08/2020. <b>Page No. 4 &amp; 5</b></p>



d) Copy of Summary of Bank Statement showing **Receipt of Principal Amount** duly certified by Dena Bank now Bank of Baroda, South Tukoganj Branch, Indore. Bank Certificate dated 06/08/2020. **Page No. 6 to 8**

e) Copy of Reconciliation Statement showing Net Principal Amount Receivable by Claimant. **Page No. 9**

f) Copy of Summary of Bank Statement showing **Receipt of Interest Amount (Net off TDS)** duly certified by Dena Bank now Bank of Baroda, South Tukoganj Branch, Indore. Bank Certificate dated 06/08/2020. **Page No. 10 & 11**

g) Copy of 26AS of the Claimant for the Financial year 2011-12 to 2013-14 are attached. **Page No. 12 To 18**

h) Copy of Confirmation of Accounts with STL Exports Limited for the Financial Year 2011-12 To 2014-15 along with Bank Statements of STL Exports. **Page No. 19 To 64**

i) Copy of Ledger account in the books of Claimant for the Financial Year 2015-16 To 2019-20. **Page No. 65 To 69**

j) Copy of Relevant pages of Audited Balance Sheet of Claimant for the Financial Year 2011-12 To 2018-19. **Page No. 70 To 93**

k) Copy of FIR Lodge at Tukoganj Police Station, Indore dated 20/03/2018. **Page No. 94 To 96**

l) Copy of Complaint Lodge at office of DIG Indore dated 28/03/2018. **Page No. 97**

m) Copy of Letter written by TI, Tukoganj Station to SP, Indore dated 10.06.2018. **Page No. 98 To 99**

n) Copy of Petition Filled with District Court Indore. **Page No. 100 To 111**

Signature of financial creditor or person authorised to act on his behalf

Name in BLOCK LETTERS

AJAY AGRAWAL

Position with or in relation to creditor

DIRECTOR

Address of person signing

63 Pragati Vihar. BicholiMardana, Indore, MP – 452016



भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

ONE



मध्य प्रदेश MADHYA PRADESH

CE 361465

AFFIDAVIT

I, Ajay Agrawal Director of Ayushajay Construction Private Limited, currently residing at 63, Pragati Vihar, Bicholi Mardana, Indore - 452 016, do solemnly affirm and state as follows:

1. STL Exports Limited, the corporate debtor was, at the liquidation commencement date, being the 11<sup>th</sup> day of August 2023, and still is, justly and truly indebted to us with the sum of Rs. 29,71,80,707/- (Rupees Twenty Nine Crore Seventy One Lakhs Eighty Thousand Seven Hundred Seven only) as on 11.08.2023 being the loan provided to the company including both interest and principal thereof.
2. In respect of my claim of the said sum or any part thereof, I have provided the documents specified below and are being relied upon:
  - (a) Copy of Certificate of Incorporation is attached herewith. Page No. 1
  - (b) Worksheet of Interest Calculation is attached herewith. Page No. 2,3 & 3A
  - (c) Copy of Summary of Bank Statement showing Payment of Principal Amount duly certified by Dena Bank now Bank of Baroda, South Tukoganj Branch, Indore. Bank Certificate dated 06/08/2020. Page No. 4 & 5
  - (d) Copy of Summary of Bank Statement showing Receipt of Principal Amount duly certified by Dena Bank now Bank of Baroda, South Tukoganj Branch,

Serial No. 1720  
Date 22/9/2023

KISHORE S. SONI  
Advocate & Notary  
Dist. Indore (M.P.)



- Indore. Bank Certificate dated 06/08/2020. **Page No. 6 to 8**
- (e) Copy of Reconciliation Statement showing Net Principal Amount Receivable by Claimant. **Page No. 9**
  - (f) Copy of Summary of Bank Statement showing **Receipt of Interest Amount (Net off TDS)** duly certified by Dena Bank now Bank of Baroda, South Tukoganj Branch, Indore. Bank Certificate dated 06/08/2020. **Page No. 10 & 11**
  - (g) Copy of 26AS of the Claimant for the financial year 2011-12 to 2013-14 are attached. **Page No. 12 To 18**
  - (h) Copy of Confirmation of Accounts with STL Exports Limited for the Financial Year 2011-12 to 2014-15 along with Bank Statements of STL Exports. **Page No. 19 To 64**
  - (i) Copy of Ledger account in the books of Claimant for the Financial Year 2015-16 to 2019-20. **Page No. 65 To 69**
  - (j) Copy of Relevant pages of Audited Balance Sheet of Claimant for the Financial Year 2011-12 To 2018-19. **Page No. 70 To 93**
  - (k) Copy of FIR Lodge at Tukoganj Police Station, Indore dated 20/03/2018. **Page No. 94 To 96**
  - (l) Copy of Complaint Lodge at office of DIG Indore dated 28/03/2018. **Page No. 97**
  - (m) Copy of Letter written by TI, Tukoganj Station to SP, Indore dated 10.06.2018. **Page No. 98 To 99**
  - (n) Copy of Petition Filled with District Court Indore. **Page No. 100 To end**

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.

4. In respect of the said sum or any part thereof, I have not, nor had any person, by our order, to our knowledge or belief, for our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Indore on this 22<sup>nd</sup> day of September 2023.

Before me,

Notary / Oath Commissioner.

  
Deponent's signature.



### VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed therefrom.

Verified at Indore on this 22<sup>nd</sup> Day of September 2023.

  
Deponent's signature.



**SIGNED BEFORE ME**

  
**KISHORE S. SONI**  
Advocate & Notary  
Dist. INDORE (M.P.)

